

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 337 OF 2016 &
IA NO. 730 OF 2016, IA NOS. 58, 711 & 951 OF 2017
APPEAL NO. 342 OF 2016 &
IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018
APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 and 589 OF 2017
APPEAL NO. 28 OF 2017 & IA NOS. 28 and 30 of 2017
APPEAL NO. 29 OF 2017 & IA NOS. 42 and 44 OF 2017
APPEAL NO. 30 OF 2017 & IA NOS. 755 and 756 OF 2016
APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017
APPEAL NO. 77 OF 2017 & IA NO. 207, 209 and 972 OF 2017 &
IA NO. 1259 OF 2018
APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 and 457 OF 2017
APPEAL NO. 353 OF 2017 & IA NO. 881, 882 and 883 OF 2017
APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 and 1093 OF 2017
APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 and 982 OF 2017
APPEAL NO. 236 of 2018 & IA NOS. 964, 963, 965 and 966 OF 2018
APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 and 1076 OF 2018

Dated: 21st January 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 337 OF 2016 &
IA NO. 730 OF 2016, IA NOS. 58, 711 & 951 OF 2017

Bharti Airtel Ltd.		Appellant(s)
	Versus		
Maharashtra Electricity Regulatory Commission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan Mr. Sharat Kapoor	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishan for R-1 Mr. G. Sai Kumarr Ms. Shruti Awasthi for R-2	

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND
IA NO. 199 OF 2018**

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Ms. Jhanvi K. Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Ms. Jhanvi K. Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Ms. Jhanvi K. Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

Telenor (India) Communications Pvt. Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017
& IA NO. 1259 OF 2018

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

Aircel Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Tower Vision India Pvt. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 236 OF 2018 & IA NOS. 964, 96, 965 & 966 OF 2018

M/s ASCEND Telecom Infrastructure Pvt. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kanishk Ahuja
Mr. Chirag Deswal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018

M/s Unity Telecom Infrastructure Ltd. **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S. K. Nanda
Mr. Bharat Grotra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **22-1-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk